

# HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

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## ORDER

No: 578

Dated:- 5/8/2016

Sanction is hereby accorded to the additional allotment of funds in favour of the subordinate court detailed below under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads and 2071-P&ORB (Defined Pension Scheme) object head 641-pensionary charges for the year 2016-17. The allotment is subject to fulfillment of following conditions:-

1. All financial rules /Orders and instructions issued by the Govt. from time to time shall be observed while incurring the expenditure against the allocated amounts.
2. Administrative approval/Technical sanction be obtained wherever required before the expenditure is incurred.
4. The DDO will ensure that the expenditure under various budget heads is kept within the budget allocation.
4. The drawing & disbursing officer shall furnish the monthly draw/expenditure statement invariably by the 10<sup>th</sup> of succeeding month.

S.No	Name of the court	T.E.	Furniture	POL	2071-P&ORB (NPS)
1.	Ist. Addl. D&S Judge, Srinagar.	----	----	0.30	0.50
2.	C.J.M. Handwara.	0.50	0.40	0.20	----
3.	Addl.Mob.Mag. Ganderbal (Under 13 <sup>th</sup> FC)	----	0.40	----	0.25
4.	Munsiff, Bani.	----	0.40	----	----
5.	Munsiff, Akhnoor.	----	0.40	----	----
6.	Munsiff, Bandipora.	0.15	0.40	----	----
7.	Munsiff, Ramban.	----	1.00	----	----
8.	Addl. Mob. Mag, Khaltsi (Under 13 <sup>th</sup> F.C)	----	0.40	----	0.35
9.	Addl. Mob. Mag. Kulgam (Under 13 <sup>th</sup> F.C)	----	0.50	----	----

By Order.

(Ram Singh)

Deputy Registrar (Acctts)

No: 16965-82/AC Dated: 5/8/2016

Copy forwarded to:-

1. Ist. Addl. D&S Judge, Srinagar.
2. C.J.M. Handwara
3. Addl. Mob. Mag, Ganderbal (Under 13<sup>th</sup> F.C)
- 4-7 Munsiff, Bani/Akhnoor/Bandipora/Ramban
- 8-9 Addl. Mob. Magistrate, Khaltsi/ Kulgam (Under 13<sup>th</sup> F.C)
10. Treasury Officer, Sub Treasury, Saddar Court Complex, Srinagar .
- 11-18. Treasury Officer, Handwara/Ganderbal/Bani/Akhnoor/Bandipora/Ramban/Khaltsi/Kulgam.

-----for information & necessary action.

19) Order file.

Deputy Registrar (Acctts)